

File No.LAW-Estt/156/2022-10-Law, Justice and Parliamentary Affairs

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfers and Postings.

Government Order No: **6207** -JK (LD) of 2022.
Dated : 22 - 08 - 2022.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mr. Jang Bhadur, Special Secretary to Government presently posted in the office of Service Selection Board, Jammu is transferred and posted in Revenue Department, Civil Secretariat;
2. Mr. Suhail Muzaffar, Additional Secretary to Government presently posted in the office of office of Service Selection Board (Central Office) is transferred and posted in the Agriculture Production and Farmers Welfare Department, Civil Secretariat; and
3. Mr. Riaz Ahmad Riaz, Additional Secretary to Government presently posted in the Rural Development Department is transferred and posted in the Directorate of Litigation, Jammu as Director Litigation relieving Smt. Villy Kaul from her additional charge till further orders.

The above said officers shall be deemed to have been relieved from the date of issuance of this Order.

By Order of Lieutenant Governor.

Sd/-

(Achal Sethi)

Secretary to Government.

No: LAW-Estt/156/2022-10.

Dated: 22 – 08 – 2022.

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Agriculture Production and Formers Welfare Department.
2. Principal Secretary to the Lieutenant Governor, Raj Bhavan.
3. Commissioner/Secretary to Government, Rural Development Department.
4. Commissioner/Secretary to Government, Revenue Department.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
6. Secretary to Government, General Administration Development Department.
7. Director Finance, Department of Law, Justice and Parliamentary Affairs.
8. Director Litigation, Jammu/Kashmir.
9. Director, Archives, Archaeology and Museums, J&K Jammu.
10. Secretary, Service Selection Board, J&K.
11. Concerned Officers for compliance.
12. Private Secretary to the Chief Secretary for information of the Chief Secretary.
13. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affair for information of the Secretary.
14. Incharge Website.
15. Concerned officials for compliance.
16. Government Order file.

(Ashish Gupta)

Additional Secretary to Government.

[Handwritten signature and date]
22.08.2022